

(54)

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 30-01-2017

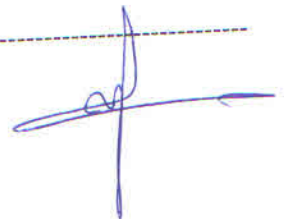
PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 207/15
PETITION NUMBER : TP 29/17
NAME OF THE PETITIONER (S) : ARDTK INTERNATIONAL
BUSINESS LTD.
NAME OF THE RESPONDENT (S) : NITHYASHREE EXPORTS PVT. LTD &
OTIARI,
UNDER SECTION : 433(E)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	--	---------------------------------------	-----------

G.S. SRINIVAS
9845163155


Dr. Ashok Kumar Mishra
PETITIONER



Shri B.S. Srinivas, Advocate for petitioner is present. None appeared for respondents.
Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the
respondents by collecting from the Registry.

Posted to 21.03.2017.


MEMBER (J)


MEMBER (T)